

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Service Tax Appeal No.76465 of 2017

(Arising out of Order-in-Appeal No.17/ST/B-II/2017 dated 27.04.2017 passed by Commr. (Appeals) of Customs, Central Excise & Service Tax, BBSR)

CGST & Excise, Bhubaneswar

Central Revenue Building, Rajaswa Vihar,
Bhubaneswar-7, Odisha

Applicant

VERSUS

M/s Triveni Earth Movers Pvt. Ltd.

P.O.-Baneikala, Via-Joda,
Dist.-Keonjhar, Odisha.

Respondent

Appearance:

Shri A.K.Biswas, A.R. for the Appellant
None for the Respondent

CORAM:

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER
HON'BLE SHRI P. DINESHA, JUDICIAL MEMBER

FINAL ORDER NO.76164/2019

DATE OF HEARING : 27.08.2019

DATE OF DECISION : 27.08.2019

PER BENCH :

Department seeks withdrawal of their appeal in view of the Litigation Policy circulated vide F.No.390/Misc./116/2017-JC dated 25.06.2018.

2. In view of the above, the appeal stands dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/

(P. Anjani Kumar)
Member (Technical)

Sd/

(P. Dinesha)
Member (Judicial)

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